

**PUNJAB VIDHAN SABHA SECRETARIAT  
(LEGISLATION BRANCH)**

No. 8- LA-2020/ 964

**GOVERNOR'S ADDRESS TO PUNJAB VIDHAN SABHA IN PURSUANCE OF  
ARTICLE 176 (1) OF THE CONSTITUTION, IN THE PUNJAB VIDHAN SABHA  
HALL, VIDHAN BHAVAN, CHANDIGARH, ON THURSDAY, THE 16<sup>TH</sup> JANUARY,  
2020 AT 11.00 A.M.**

1. Members are requested to be in their seats in the Punjab Vidhan Sabha Hall, Vidhan Bhavan, at 10.50 A.M.
2. They may occupy any seat except those in the front rows which are reserved for the Chief Minister, Ministers, Ministers of State, Leader of Opposition and the Lady Members.
3. The Governor will, on arrival at the Ceremonial Gate of the Vidhan Bhavan, be received by the Chief Minister, Speaker, Minister for Parliamentary Affairs, Chief Secretary, Principal Secretary to Governor and Secretary, Punjab Legislative Assembly. Thereafter, they will all enter the Hall in a formal procession through the Members' entrance.
4. The Governor's arrival will be announced by the Sergeant-at-Arms. On this announcement, all the Members are requested to rise at their places and then the National Anthem will be played and they shall remain standing till the Governor occupies his seat.
5. The Governor will then address the Punjab Vidhan Sabha.
6. After the end of the Governor's Address to the Vidhan Sabha, National Anthem will be played and the Members are again requested to rise in their places.
7. After the National Anthem has been played, the procession will be re-formed and withdraw from the Hall through the Members' entrance.
8. All the Members are requested to rise again in their places and keep standing till the Governor leaves the Hall.

**CHANDIGARH:  
THE 14<sup>TH</sup> JANUARY, 2020.**

**SHASHI LAKHANPAL MISHRA  
SECRETARY.**

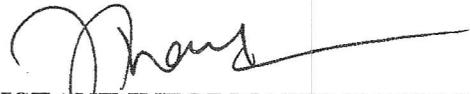
To

*All Members of the Punjab Vidhan Sabha.*

No. 8-LA-2020/ 965, Dated Chandigarh, the 14<sup>th</sup> January, 2020.

Copy forwarded for information to

1. the Chief Secretary to Government, Punjab, Chandigarh;
2. all Additional Chief Secretaries / Financial Commissioners / Principal Secretaries / Administrative Secretaries to Government, Punjab, Chandigarh;
3. the Principal Secretary to Governor, Punjab, Chandigarh; and
4. the Principal Secretary to Government, Punjab, Department of Parliamentary Affairs, Chandigarh (with 4 spare copies).

  
**ASSISTANT INFORMATION OFFICER,  
for SECRETARY.**

**P.T.O.**